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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1439 OF 2004

New Delhi, this the 4th day of June, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Dr. Jagdish Kumar Arora,
Retired Technical Officer 'C'
330, Patel Nagar,
Hapur-245101. Applicant.

(By Advocate: Shri Surinder Singh)

versus

1. The Director - General,
Council of Scientific & Industrial
Research (C.S.I.R.)
Rafi Marg,
New Delhi-110001.
2. The Director,
Institute of Genomics & Integrative
Biology (I.G.I.B.)
(Council of Scientific & Industrial Research)
Mall Road,
Delhi-11007. Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the applicant states that he may be permitted to withdraw the present Original Application as he would firstly file a transfer application. If the same is allowed, thereafter, he will file a fresh Original Application. Allowed as prayed.

2. Subject to aforesaid, the present Original Application is dismissed as withdrawn.

Surinder Singh
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

V.S. Aggarwal
(V.S. AGGARWAL)
CHAIRMAN

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